

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/16	TP 133/17	Hearing	433(e)	Ramsons Garments Finishing Equipment(P) Ltd. Vs JCR Drillsol Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MARLYAPPA SS
9845009595

Dehkar

Maniappa SS

Y.V. Greenirajagouda
9060331320

Respondent

Y.V. Greenirajagouda

Counsel for petitioner is present. Again, he requested time to comply the relevant provisions of I&B Code applicable to the facts of this case.

Time granted finally till 28.07.2017.


MEMBER (J)